

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.04.2022 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001)	Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd & Ors.	Pramod K. Sharma	Aditya Narain Gaurav Sharma

For Hearing

2.	Comp. App. (AT) No. 139 of 2020	Deepak Miglani & Anr. Vs. Seikom Infracom Pvt. Ltd. & Ors.	Sonal Anand	N. P. Singh
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For Directions - to Settle Date

3.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106, 4316 of 2019 (PH)	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr. With	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI Hemant Mehta-IRP Darpan Sachdeva-Intervenor
4.	Comp. App. (AT) (Ins) No. 79 of 2021 (PH)	Darshan Gandhi Vs. Hemant Mehta & Anr. With	Smriti Churiwal	Hemant J Mehta-R2 Ichha Kalash-SBI P.B.A. Srinivasan Abhijeet Sinha Aditya Sukla
5.	Contempt Case (AT) No.10 of 2021 Comp. App. (AT) (Ins) No. 79 of 2021 (PH)	Darshan Gandhi Vs. Hemant Mehta and Anr. With	Utsav Mukherjee	Anjali Sharma
6.	Comp. App. (AT) (Ins) No. 1095 of 2021	Darshan Gandhi Vs. Sankalp Realty Pvt. Ltd. & Ors.	Utsav Mukherjee	Chetan Kapadia Dhruvil Shah-R1 Anjali Sharma-R2
7.	Comp. App. (AT) (Ins) No. 657 of 2020 (PH)	Punjab National Bank Vs. Supriyo Kumar Chaudhuri & Ors.	Avinash Mohapatra	Swati Dalmia-R1 Shikhar Singh-R2

8.	Comp. App. (AT) (Ins) No. 708 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shikhil Suri
9.	Comp. App (AT) (Ins) No. 921 of 2020	Commercial Tax Department Government of Rajasthan Vs. Ebix Software India Pvt. Ltd.	Vishal Meghwal	Mahima Singh Gautam Swarup Gunjan Jindal Kartikeya Jaiswal
10.	Comp. App. (AT) (Ins) No. 149 of 2021	Chandra Prakash Jain Liquidator of Ardor Global Pvt. Ltd. Vs. Directorate of Enforcement Department of Revenue Ministry of Finance	Rajesh Srivastava	Bhagyodaya Mishra Zoheb Hossain Puru Jain
11.	Comp. App. (AT) (Ins) No. 462 of 2021	Piyush Gangji Chheda (Suspended Director and Promoter of Prince SWR System Pvt. Ltd.) Vs. Midas Impex Pvt. Ltd.	Vinay Shukla	Rohit Pandey Krishna Baruah
12.	Comp. App. (AT) (Ins) No. 563 of 2021	MarinaIndia Traexim Pvt. Ltd. Vs. Union Bank of India & Anr.	Arjun Syal	Abhimanyu Bhandari Abhishek Anand-R2 Pathik Chaudhury
13.	Comp. App. (AT) (Ins) No. 634 of 2021	Pradhan A.S. Logistics Pvt. Ltd. Vs. Transafe services Ltd. & Anr.	Ankur Singhal	Anil Agarwal Nipun Gautam-R1
14.	Comp. App. (AT) (Ins) No. 798 of 2021	Delhi Transport Corporation Vs. Trimax IT Infrastructure Services Ltd. & Ors.	Aviral Saxena	M. Singh Gautam Swarup Dipak Vichare
15.	Comp. App. (AT) (Ins) No. 836 of 2021 & I.A. No. 2241 of 2021	Joint Commissioner of State Tax Vs. Shree Vindhya Cast Coasters Ltd. & Anr.	Aaditya Pande	Manish Jha-R2
16.	Comp. App. (AT) No. 69 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr. With	Dheeraj Nair	Shardul S. Shroff Ameya Gokhale Pragya Sharma Moulshree Shukla Diksha Gupta-R1 Madhur Mahajan Victor Das-R2
17.	Comp. App. (AT) No. 70 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr. With	Mahesh Agarwal	Shardul S. Shroff Prateek Seksaria Aneya Gokhale Vaibhav Singh-R1

18.	Comp. App. (AT) No. 71 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. With	Mahesh Agarwal	Shardul S. Shroff Vaijayant Paliwal Prateek Seksaria Aneya Gokhale-R1
19.	Comp. App. (AT) No. 73 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Ors.	Dheeraj Nair	Shardul S. Shroff Vaijayant Paliwal Pragya Sharma-R1 Prateek Gupta Madhur Mahajan Mahesh Agarwal-R2
20.	Comp. App. (AT) No. 90 of 2021	Kamboj Electrotech Pvt. Ltd. Through its Shareholder Bhajan lal kamboj Vs. Union of India & Ors.	Saurabh Kalia	Ajit Sharma Lata Sisodiya-R2

02:00 PM

(After rising of Chairperson Court)

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

21.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019, 1067 of 2020 (PH)	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh
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By order of Hon'ble Chairperson
-sd/-
Registrar